

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**CP No.287/2016  
in  
OA No.2466/2012**

**New Delhi, this the 20<sup>th</sup> day of February, 2017**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. P.K.Basu, Member (A)**

Ram Singh  
S/o Ram Chander  
R/o Working as Field Worker  
Shahdara South Zone  
ECR Anti-Malaria Operation Health  
Municipal Corporation of Delhi. .... Applicant

(By Advocate: Shri Rajive Dewan)

**VERSUS**

1. Municipal Corporation of Delhi  
Through its Commissioner (South Zone)  
ECR, Anti-Malaria Opeartion  
Shahdara South Zone, Karkardooma, Delhi.
  
2. Dy. M.H.O. (Mal & DVB)  
Municipal Corporation of Delhi  
Anti-Malaria Operation, Head Quarters  
G-74, Connaught Place, New Delhi – 110 001.
  
3. Deputy Health Officer  
Municipal Corporation of Delhi  
Malaria Department, Shahdara South Zone  
Karkardooma, Delhi. .... Respondents.

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar,**

When this matter is taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the Contempt Petition. Accordingly the CP is dismissed as withdrawn. No costs.

**(P.K.BASU)  
Member (A)**

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**(V. AJAY KUMAR)  
Member (J)**

